

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1252 of 2019 IN
DFR No. 2153 of 2019**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:-

GMR Warora Energy Limited

Vs.

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Pratyush Singh

Counsel for the Respondent(s) :

ORDER

Issue notice in all connected IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **29.08.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**